

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Ashok Kumar Singh, Secretary, DLSA, Garhwa,
2. Sri Rajesh Srivastava, Civil Judge (Sr. Div)-cum-J.M., Ramgarh,
3. Sri Prabhat Kumar Sharma, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, Deoghar,
4. Sri Yogesh Kumar Singh, Civil Judge (Sr. Div)-cum-J.M., Hazaribagh,
5. Sri Yogesh Chandra Verma, Civil Judge (Sr. Div)-cum-Special Judge, Economic Offences, Jamshedpur,
6. Sri Manoj Kumar Tripathi, Civil Judge (Sr. Div)-cum-Special Judge, Economic Offences, Dhanbad,
7. Sri Bipin Bihari Gautam, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Giridih,
8. Ms. Kashika M. Prasad, Civil Judge (Sr. Div)-cum-J.M., Giridih,
9. Sri Prafulla Kumar, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Daltonganj,
10. Ms. Kusum Kumari, Civil Judge (Sr. Div)-cum-Special Judge, Economic Offences, Ranchi,
11. Ms. Kalpana Hazarika, Civil Judge (Sr. Div)-cum-J.M., Dhanbad,
12. Sri Daya Ram, Civil Judge (Sr. Div)-cum-J.M., Jamshedpur,
13. Sri Sanjeev Jha, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Hazaribagh,
14. Sri Rajesh Kumar Singh, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Ranchi,
15. Sri Akhilesh Kumar Tiwari, Civil Judge (Sr. Div)-cum-J.M., Ranchi,
16. Ms. Neerja Ashri, Civil Judge (Sr. Div)-cum-J.M., Bokaro (Bermo at Tenughat),
17. Sri Avinash Kumar Dubey, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Dhanbad,
18. Sri Arvind Kumar No. 2, Civil Judge (Sr. Div)-cum-J.M., Ranchi,
19. Sri Kankan Pattadar, Civil Judge (Sr. Div)-cum-J.M., Ranchi,
20. Sri Sailendra Kumar, Civil Judge (Sr. Div)-cum-J.M., Dhanbad,
21. Sri Braj Kishore Pandey No. 2, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Gumla,
22. Sri Prem Shankar, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Ramgarh,
23. Sri Suraj Prakash Thakur, Civil Judge (Sr. Div)-cum-J.M., Dhanbad,
24. Sri Binay Kumar Lal, Civil Judge (Sr. Div)-cum-J.M.-cum-Secretary, DLSA, Jamshedpur,
25. Sri Shankar Kumar Maharaj, Civil Judge (Sr. Div)-cum-J.M., Giridih.

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 17th – 18th June, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate for attending two days Refresher Training Course on “**Addressing issues of core competence towards excellence in qualitative and quantitative Justice**” on 17th – 18th June, 2017 with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 17.06.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

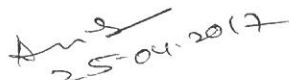
I am further directed to inform that arrangement for stay for the participants will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 16th June till the evening of 18th June, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1788 /Apptt.

Dated, Ranchi, the 25/4/17

Copy forwarded to the Principal District & Sessions Judges, Garhwa / Ramgarh / Deoghar / Hazaribagh / Jamshedpur / Dhanbad / Giridih / Daltonganj / Bokaro / Gumla including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 182/JAJ dated 31.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


25-04-2017
Registrar General